

Shri Yadav Narayan Jadhav: In the end of the statement it has been stated that what is needed is detailed investigation on a random sample basis. I want to know whether any definite scheme has been prepared to this effect and when it will be carried through.

Dr. K. L. Shrimall: I think the hon. Member is referring to the last part of the statement. What is needed is detailed investigation on a random sample basis carried out in different parts of the country. This is one of the major projects included in the Third Plan for educational research. I have already explained that we propose to take up this study in the Third Plan. The plan has not been prepared; as soon as it is prepared we will carry it out.

Shri Harish Chandra Mathur: Does the hon. Minister's statement include the large number of failures in the wastages? I want to know whether any steps are taken to avoid them.

Dr. K. L. Shrimall: This statement includes wastage and stagnation—both.

Coal Council

*934. **Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) when the next meeting of the Coal Council will be held;

(b) what are the subjects likely to be discussed; and

(c) whether Government propose to increase the strength of the Council?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The next meeting of the Coal Council is likely to be held sometime in September, 1961.

(b) Among the items to be discussed by the Council are the Third Plan for coal and various issues connected therewith. The Council will also review the work of its various Committees since it met last

(c) No.

1000(Ai) LSD—2.

Shri T. B. Vittal Rao: May I know whether the coal council will review the various recommendations made by it during the previous meetings?

Sardar Swaran Singh: Yes, Sir. This is an important item in the agenda—progress of implementation of the previous decisions and recommendations of the coal council.

Shri T. B. Vittal Rao: The coal council recommended the setting up of low temperature carbonisation plant at various places. Why have the Government not taken any steps or initiated action for setting this up?

Sardar Swaran Singh: That, Sir, is a separate question whether low temperature carbonisation plants should or should not be set up. Various things resources and the like have to be examined.

Shri T. B. Vittal Rao: I want to know whether the recommendations of this committee are absolutely advisory or they are mandatory.

Sardar Swaran Singh: They are not mandatory.

Production of Lubricating Oils

+

*935 { **Shri Indrajit Gupta:**
Shri P. C. Borooah:
Shri Ajit Singh Sarhadi:
Shri Kodiyam:
Shri D. C. Sharma:
Shrimati Madida Ahmed:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any scheme for production of lubricating oils in the public sector;

(b) if so, whether imported or indigenous crude oil would be used; and

(c) whether Soviet experts have made any recommendations in this regard?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) Yes, Sir

(b) Indigenous crude, for the present

(c) Yes, Sir.

Shri Indrajit Gupta: May I know whether the Government has accepted any project for setting up a plant with Soviet assistance and if so when it will be commenced and how long will it take to complete?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): At the present stage the firm project is Barauni refinery where the lubricating oil would also be manufactured. As the hon. Member is aware, the Barauni refinery is being set up with Soviet collaboration. That is the present position.

Shri Indrajit Gupta: What would be the estimated output of this plant compared with our requirements?

Sardar Swaran Singh: The pattern of production in the Barauni refinery includes production of about 45,800 tons of LVI lubricating motor oil and industrial oil. Our requirements of lubricating oil are likely to be of the order of 450,000 tons by the end of the Third Plan period.

Shri P. C. Borooah: What is the production capacity of Barauni and how does it compare with the annual requirements of our country for lubricating oil?

Sardar Swaran Singh: That does not arise.

Shri Kasliwal: Only three days back the hon. Minister for Mines and Oil stated that lubricating oil would be manufactured both in the private and public sectors. May I know whether a greater percentage of oil will be manufactured now in the public sector or in the private sector?

Sardar Swaran Singh: It is a fact that we have got refineries in the private sector and we shall have refineries in the public sector. Lubricating oil can be manufactured along with other products in the refineries. To that extent there is no contradiction. What is important is that we have been considering the establishment of a lubricating plant based on imported oil but that is still in the stage of study. There is no firm provision in the Plan yet by way of

resources for the establishment of such a lubricating plant based on imported crude.

Shri P. C. Borooah: May I know whether it is a fact that lubricating oil is going to be produced at the Barauni refinery?

Sardar Swaran Singh: The hon. Member is giving information.

Shri Indrajit Gupta: May I know whether, in the third Plan period, our requirements of lubricating oil are to be met entirely by the private sector refineries, or, is the Government seeking any cheaper sources of importing lubricating oil from outside?

Sardar Swaran Singh: I think there is some confusion in the mind of the hon. Member. Our requirements for lubricating oil at the moment are not being met by the indigenous production either in the private sector refineries or even with the added production in the public sector refineries. We are importing lubricating oil. Our effort is that we should try to produce indigenously, and to that extent I have already indicated the steps that we are proposing to take, that is, the establishment of additional manufacturing capacity at Barauni refinery about which a firm decision has been taken. Another project is also under consideration, but I cannot say that there is a firm provision for that on account of the paucity of resources.

WRITTEN ANSWERS TO QUESTIONS

Therapeutic Value of Yoga Asanas

*936 **Shri Hem Raj:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No 208 on the 17th February, 1961 and state:

(a) whether the Committee constituted to evaluate the therapeutic value of Yoga Asanas has completed its work and submitted its report; and